

## RAA International Limited – in liquidation

[CIN – U72900WB2000PLC091121]

The position of Statkeholders’ Consultation Committee

Class of stakeholders	Member of stakeholders’ consultation committee and amount of claim admitted amount (in Rupees)	
Secured financial creditors who have relinquished their security interests under section 52	Punjab National Bank	Rs. 9,04,88,542/-
	Union Bank of India**	Rs. 5,41,56,100/-
Unsecured financial creditors	No claim received	-
Operational creditors other than workmen, employees and Governments	No claim received	-
Workmen and employees	No claim received	-
Government Authorities	Falta Special Economic Zone Authority , Govt. of India , Ministry of Commerce & Industry, Department of Commerce	Rs. 7,21,68,485/-
Shareholders or partners, if any	No claim received	-

\*\* Union Bank submitted a total claim for of Rs. 21,90,46,683/-. The total claim of Union Bank comprises Cash Credit A/c Rs. 16,48,90,583/- and Bill Purchase Account Rs.

5,41,56,100/-. The claim was admitted. Later Union Bank wrote to the Liquidator that they will not relinquish their security interest to the liquidation estate in terms of Section 52 (1)(b) of IBC 2016 for the cash credit a/c. . As such they come under the category of “secured financial creditors relinquished security interest u/s 52 “ for their claim towards Bill Purchase Account only.

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